

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : DOON POLYSACKS INDUSTRIES PVT LTD V/S ROC

SECTION : 252(3) OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPELLANT : SH. SACHIN MAVI, ADV.

COUNSEL FOR ROC : SH. SHIVENDRA BAHADUR, CGSC

COUNSEL FOR IT. DEPT. : SH. GAURAV MAHAJAN, SR. SC.

C APPEAL NO.230/ALD/2020

The matter was taken up today through Video Conferencing.

Heard Sh. Sachin Mavi, Advocate for the Appellant, Sh. Shivendra Bahadur, CGSC for the ROC and Sh. Gaurav Mahajan Sr. Standing Counsel for the Income Tax Department through video conferencing.

Record shows that pleading are complete in the present case.

Arguments heard.

Judgment reserved.

Dated : 20.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)